

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 29251/2025

[Arising out of impugned final judgment and order dated 21-06-2024 in MACA No. 1293/2014 passed by the High Court of Kerala at Ernakulam]

BAIJU

PETITIONER(S)

VERSUS

THE UNITED INDIA INSURANCE COMPANY LIMITED & ORS. RESPONDENT(S)

IA No. 241528/2025 - CONDONATION OF DELAY IN FILING

Date : 28-11-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) :

Mr. Govind C. Venugopal, Adv.
Mr. Tom Joseph, AOR
Ms. Anugraha Sabu, Adv.

For Respondent(s) : Mr. T. Mahipal, AOR

UPON hearing the counsel, the Court made the following
O R D E R

1. Leave granted.
2. The appeal is allowed in terms of the signed order, which is placed on the file.

(POOJA SHARMA)
AR-CUM-PS

(MANOJ KUMAR)
COURT MASTER (NSH)